

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI**

**ORDER**

Pursuant to the directions of Hon'ble High Court of Delhi as contained in Letter No.4540-4552/DHC/Gaz./G-4/DHJS/SumVac/2023 dated 26.05.2023 and in exercise of powers vested to undersigned *inter alia* under Section 10 (3) Code of Criminal Procedure 1973 and Sections 21-A & 34 of Punjab Courts Act-1918 as in force in Delhi, I hereby authorize the following Additional District & Sessions Judges at South District Courts, Saket to hear and dispose of Bail/urgent Criminal applications including those under Special Acts i.e. Prevention of Corruption Act, 1988, the Narcotics Drugs and Psychotropic Substances Act, 1985, the Terrorist and Disruptive Activities (Prevention) Act, 1987, the Prevention of Terrorism Act, 2002 and the Maharashtra Control of Organised Crime Act, 1999, Protection of Child Rights Act, 2005, Protection of Children from Sexual Offences Act, 2012 and Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 pertaining to the South Delhi Sessions Division during ensuing **Summer Vacation-2023, w.e.f. 12.06.2023 to 30.06.2023** as indicated herein below :-

	<b>Bail Applications of Police Station(s):</b> Malviya Nagar, Saket, Mehrauli, Neb Sarai, Cyber Police Station, Tigri, Safdarjung Enclave, EOW Cell (South), Special Cell, Ghitorni Metro Station & all above mentioned Special Act cases pertaining to these Police Station	<b>Bail Applications of Police Station(s):</b> Ambedkar Nagar, Maidan Garhi, Fatehpur Beri, Hauz Khas, Sangam Vihar, CAW Cell (South), INA Metro Station, Crime Branch (South), Special Task Force of Delhi Police & all above mentioned Special Act cases pertaining to these Police Station
12.06.2023	Ms. Neha, ASJ (SFTC)	Sh. Dinesh Kumar, ADJ-02
13.06.2023	Ms. Neha, ASJ (SFTC)	Sh. Dinesh Kumar, ADJ-02
14.06.2023	Ms. Neha, ASJ (SFTC)	Sh. Dinesh Kumar, ADJ-02
15.06.2023	Ms. Neha, ASJ (SFTC)	Sh. Dinesh Kumar, ADJ-02
16.06.2023	Ms. Neha, ASJ (SFTC)	Sh. Dinesh Kumar, ADJ-02
17.06.2023	Ms. Neha, ASJ (SFTC)	Sh. Dinesh Kumar, ADJ-02
18.06.2023	Sunday	
19.06.2023	Sh. Sanjeev Kumar Singh, ASJ-03	Ms. Manisha Khurana Kakkar, ASJ (FTC)-01
20.06.2023	Sh. Sanjeev Kumar Singh, ASJ-03	Ms. Manisha Khurana Kakkar, ASJ (FTC)-01
21.06.2023	Sh. Sanjeev Kumar Singh, ASJ-03	Ms. Manisha Khurana Kakkar, ASJ (FTC)-01
22.06.2023	Sh. Sanjeev Kumar Singh, ASJ-03	Sh. Vishal Pahuja, ASJ (FTC)-02
23.06.2023	Sh. Sanjeev Kumar Singh, ASJ-03	Sh. Vishal Pahuja, ASJ (FTC)-02
24.06.2023	Sh. Sanjeev Kumar Singh, ASJ-03	Sh. Vishal Pahuja, ASJ (FTC)-02
25.06.2023	Sunday	
26.06.2023	Sh. Sunil Gupta, ASJ-06	Sh. Chanderjit Singh, ADJ-05
27.06.2023	Sh. Sunil Gupta, ASJ-06	Sh. Chanderjit Singh, ADJ-05
28.06.2023	Sh. Devendra Kumar Sharma, ASJ-01 (POCSO)	Ms. Shreya Arora Mehta, ASJ (FTSC) (POCSO)
29.06.2023	Holiday (Bakrid)	
30.06.2023	Sh. Devendra Kumar Sharma, ASJ-01 (POCSO)	Ms. Shreya Arora Mehta, ASJ (FTSC) (POCSO)

*Chalinder*

**Note:-**

- The senior most judicial officer available on duty mentioned above shall also look after the work of urgent Civil matters pertaining to South Delhi Civil District.
- The aforesaid Judicial Officers shall be entitled to avail compensatory leave in the year 2023 in lieu of the duty actually performed during Summer Vacations 2023.
- In case any of the Officers mentioned above is not available for duty on any particular day for any unforeseen reason, the other sitting Additional District & Sessions Judge on duty at South Delhi District/Sessions Division, Saket Court Complex, shall hear and dispose of all such matters (Civil or Criminal) as mentioned above in accordance with law.
- During the vacation period, the senior most judicial officer available on duty shall perform the function of receiving and registering cases, appeals or revisions and shall look after the administrative work of the office of undersigned.
- The Judicial Officers so detained shall be assisted by their own court staff on the dates they perform duty.
- The office of the South Delhi District courts will remain open daily from 10.00 am to 5.00 pm, except on Second Saturday, Sunday and other holidays, if any.

3132

11 MAY 2023

*Shalinder*  
(SHALINDER KAUR)

Principal District & Sessions Judge  
South District, Saket Courts Complex  
New Delhi

No. JUD/II/F-1/SV/SD/Saket/2023/ 16266-16386 New Delhi, Dated: 20/5/23

**Copy forwarded for information and necessary action to: -**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The Principal District & Sessions Judge (H.Q.), Delhi, Tis Hazari Court, Delhi.
3. The Principal District & Sessions Judge, North West, South West, East, Shahdara, North-East, New Delhi, North, South East, West Districts.
4. The Officer In-charge, Pool Car Section, Saket Courts Complex.
5. All the Officers of Delhi Higher Judicial Services, South District.
6. The Officer In-charge, Administration Branch, South District.
7. The Chief Prosecutor, South District, Saket Courts, New Delhi.
8. The Branch In-charge of all the Branches, South District, Saket Courts.
9. The Secretary Bar Association of all the District Courts of Delhi & New Delhi.
10. The PRO/APRO of all the District Courts of Delhi & New Delhi.
11. The Website Committee (Hindi & English), Tis Hazari Court, Delhi.
12. PS/Reader to the Principal District Judge & Sessions Judge (South), Saket.
13. Notice Board.
14. R & I Branch for uploading on **LAYERS**.

*Shalinder*  
Principal District & Sessions Judge,  
South District, Saket Courts Complex  
New Delhi